

(1)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/69/2016
NAME OF THE PETITIONER(S) : IVCRL Assets & Holdings Ltd & Another
NAME OF THE RESPONDENT(S) : Chennai Water Desalination Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	Abhinav Parthasarathy Keerthi R Pratyakshini for TK Bhaskar	counsel for R7	B. Abhinav
2)	Pravashini for PRAMOD NAIR	counsel for R2 to R6	
3)	Nithyanandhan. for Thyagarajalakshmi	Counsel for Petitioners	Prathy

ORDER

Counsels for both the parties are present and submitted "consent terms", which contains the details of the compromise among the parties. The same is taken on record. The "consent terms" shall form part of this order. In terms of the compromise, the petition stands **disposed of**.

^{-St-}
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk